Court No.2

HIGH COURT OF SIKKIM
Record of Proceedings

WP(C) No.08 of 2025

KUMAR SUBBA — PETITIONER

VERSUS

STATE OF SIKKIM AND OTHERS — RESPONDENTS

Date: 27.11.2025
CORAM :
THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Petitioner	Mr. N. Rai, Senior Advocate (Legal Aid Counsel). Ms. Tara Devi Chettri, Advocate.
For Respondents 1 to 4	Mr. Shakil Raj Karki, Government Advocate.
5	Mr. Dipendra Chettri, Advocate.

ORDER

Learned Counsel for the parties jointly submit that the matter has been successfully mediated and the terms of settlement arrived at vide Deed of Compromise, dated 10-11-2025. They submit that the matter may be disposed of accordingly.

Considered submissions.

In view of the settlement arrived at between the parties, the instant Writ Petition is disposed of accordingly.

The Deed of Compromise dated 10-11-2025 shall form part of the Decree.

Judge
27.11.2025

ds/sdl